

(P.S.)

(6)

Court No. II

CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD

Registration O.A. No. 507 of 1987.

Narora Parmanu Vidyut Pariyojana  
Karmachari Union .... Petitioner.

Versus.

Union of India & others ..... Respondents.

Hon. G.S. Sharma, J.M.  
Hon. K.J. Raman, A.M.

None is present for the applicant. None was present even on some other dates in the past. We further find that this application has been moved on behalf of a union without joining any ~~members~~ employees of the union concerned and as such it is not maintainable under the Procedure Rules of the Tribunal.

The petition is accordingly dismissed.

*(Signature)* *Subarao*  
Member (A) Member (J)

Dated: 5th May, 1989.  
brc/